

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1191/2013

MASIHUDDIN AHMAD KHAN

Appellant(s)

VERSUS

STATE THROUGH CBI

Respondent(s)

(IA No. 12913/2012 - SUSPENSION OF SENTENCE)

WITH

CrI.A. No. 1192/2013 (II)

(IA No. 24895/2012 - STAY APPLICATION)

Date : 30-08-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Appellant(s) Mr. Rahul Pratap, AOR
Mr. Dechen Wangdi Lachungpa, Adv.
Ms. Barnali Chowdhury, Adv.

Mr. Mukesh Kumar Maroria, AOR

For Respondent(s) Mr. K M Nataraj, A.S.G. (NP)
Mr. Mukesh Kumar Maroria, AOR
Mr. Vatsal Joshi, Adv.
Mr. Anuj Srinivas Udupa, Adv.
Ms. Priyanka Das, Adv.
Mr. Ishaan Sharma, Adv.
Mr. B K Satija, Adv.
Mr. Madhav Sinhal, Adv.

Mr. Rahul Pratap, AOR
Mr. Dechen Wangdi Lachungpa, Adv.
Ms. Barnali Chowdhury, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Three weeks time is given to the learned counsel for the appellant(s) to bring on record the lrs. of the deceased appellant in Criminal Appeal No(s). 1191/2013, as it is informed by the learned counsel that the said appellant has passed away.

List on 27.09.2024.

(NIRMALA NEGI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)